

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO. 11152/2026 IN CRIMINAL APPEAL NO(S). 4210/2025

CHHUTTAN @ ATULENDRA KUMAR & ANR.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

ONLY IA NO. 11152/2026 (APPLICATION FOR BAIL) IS LISTED.
IA No. 11152/2026 - GRANT OF BAIL

Date : 17-04-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Ansh Yadav, Adv.
Ms. Ritika Yadav, Adv.
Ms. Syeda Aaliya Fatima, Adv.

For Respondent(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Sanjana Singh, Adv.

UPON hearing the counsel the court made the following
O R D E R

IA No. 11152/2026.

1. Heard learned counsel for the parties.
2. We are not inclined to grant bail to the appellants at this stage.
3. The application for grant of bail stands rejected.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Deputy Registrar